NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 60/73(4)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017

Name of the Company:

Daljeet Singh Sandhu

V/s.

Neesa Leisure Ltd.

Section of the Companies Act:

Section 73(4) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DE

DESIGNATION

REPRESENTATION

SIGNATURE

1. ASKOKSACKDEVA

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ORDER

Mr. Ashok Sachdeva Authorised Representative present for Petitioner. None present for Respondent.

Petitioner filed proof of service on the Respondent.

Heard Learned Authorised Representative for petitioner.

Petition is admitted.

Respondent shall file reply within two weeks.

List the matter on 26.05.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 27th day of April, 2017.